

## NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM:** SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	COMPANY APPEAL/17/KOB/2021
SECTION	59(1) C/ACT
NAME OF PARTIES	MINI JACOB V/S PULIKOT CREDIT & INVESTMENTS PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, JINAN K R, M A SHAJI, KARTHIKA K J.
RESPONDENTS ADVOCATE/ PROFESSIONAL	BLAZE K JOSE, GAUTHAM KRISHNAN, URMILA ZACHARIA, JUDY JOSE, ROC.

Office  
Notes

**Video Conference**

**1st Dec 2022**

### O R D E R

#### COMPANY APPEAL/17/KOB/2021

Learned counsel Mr. M.A. Shaji appears for the petitioner. Learned counsel Ms. Urmila Zacharia appears on behalf of the respondents and submits that the learned arguing counsel Mr. Blaze K Jose has some personal inconvenience, therefore he is unable to appear before this Tribunal today. Seeks short adjournment. In consideration of request, the matter adjourned to 9.12.2022. Both sides to note that no further adjournment shall be granted in this matter.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**